

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 2nd September, 2024

No.HC.VII-155/2024/8922/A. The following Officers in Grade-I of the Assam Judicial Services are directed to submit 6 (six) copies of judgements, preferably 3 (three) in Civil and 3 (three) in Criminal, recently delivered by them, for consideration of their promotion to the post of Selection Grade District & Sessions Judge.

The judgments should reach this Registry within 15 (fifteen) days from the date of issuance of this Notification.

Name of the Officers:

1. Shri Roushan Lal, District & Sessions Judge, Karbi Anglong.
2. Shri Lohit Kumar Saikia, Presiding Officer, Industrial Tribunal, Guwahati.
3. Shri Nayan Shankar Baruah, Registrar (Admn), Gauhati High Court, Guwahati
4. Smti Sangeeta Gogoi Bora, District & Sessions Judge, Dibrugarh
5. Smti Kanchan Newar, Secretary, Gauhati High Court Legal Services Committee.
6. Shri Nasim Akhtar, Special Judge, NDPS, Guwahati.
7. Shri Kuntal Sharma Pathak, Member (Processes,) eCommittee, Supreme Court of India, New Delhi on deputation.
8. Shri Biprajit Roy, District & Sessions Judge, Cachar, Silchar.
9. Shri Kaushik Hazarika, District & Sessions Judge, Dhemaji.
10. Shri Pijush Pratim Bairagi, Special Judge, CBI, Assam, Additional Court No.2, Chandmari, Guwahati
11. Smti Poli Kataki, Member, MACT, Dhubri.
12. Shri Kalyanjit Saikia, Member, MACT, Nagaon.
13. Smti Angjeeta Mahanta, Principal Judge, Family Court No.3, Guwahati.

By order

Sd/- Chatra Bhukhan Gogoi

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI

Memo **No.HC.VII-154/2024/8923-8938/A.**

Dated 02.09.2024

Copy to:-

1. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
2. Shri Roushan Lal, District & Sessions Judge, Karbi Anglong.
3. Shri Lohit Kumar Saikia, Presiding Officer, Industrial Tribunal, Guwahati.

4. Shri Nayan Shankar Baruah, Registrar (Admn), Gauhati High Court, Guwahati.
5. Smti Sangeeta Gogoi Bora, District & Sessions Judge, Dibrugarh.
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14. Smti Angjeeta Mahanta, Principal Judge, Family Court No.3, Guwahati.
15. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website and communicating the same to all the concerned Officers via e-mail.
16. The CA to Registrar General/ Registrar (Admn/Vigilance/Judicial/Esttt i/c) Gauhati High Court, Guwahati.


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI